

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(Seventy-Second Report)

(Presented on 20-7-1989)

The Business Advisory Committee held a sitting on Wednesday, the 19th July, 1989.

2. The Committee recommend the allocation of time to following items of business as shown against each:-

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| (1) The Small Industries Development Bank of India Bill, 1989.
<i>(Consideration and passing)</i> | 3 hours |
| (2) The Wealth (Inheritance) Duty Bill, 1989.
<i>(Consideration and passing)</i> | 2 hours |
| (3) The Delhi Motor Vehicles Taxation (Amendment) Bill, 1989.
<i>(Consideration and passing)</i> | 1 hour |
| (4) The Constitution (Sixty-fourth amendment) Bill, 1989.
<i>(Consideration and passing)</i> | 6 hours |
| (5) Discussion and voting on Demands for Grants (Punjab) for 1989-90. | 2 hours |
| (6) Government Motion regarding situation arising out of implementation of Indo-Sri Lanka Agreement signed on July 29, 1987. | 4 hours |

3. The Committee also recommend allocation of 3 hours for discussion under Rule 193 on paragraphs 11 and 12 of the Report of the Comptroller and Auditor General of India for the year ended 31 March, 1988 (No. 2 of 1989) - Union Government - Defence Services (Army and Ordnance Factories), laid on the Table of the House on the 18th July, 1989. The discussion may be held on Thursday, the 20th July, 1989 immediately after Question Hour.

NEW DELHI;
July 19, 1989
Asadha 28, 1911 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.